

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SRIKAKULAM

PRESENT: Smt.M.Babitha,
Principal District Judge,

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- Sub: TOTAL LOCKDOWN IN THE STATE OF ANDHRA PRADESH AND NEIGHBOURING STATES – Suspension of work in the Subordinate Courts under Control of the High Court in the State of Andhra Pradesh, A.P. State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee up to 01.04.2020 – Orders – Issued.
- Ref: Notification in ROC.No.192/SO/2020, dated 24.03.2020 of the Hon'ble High Court of Andhra Pradesh.

D.J. NO 1197
24-3-2020

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ORDER DATED: 24.03.2020

Adverting to the subject and reference cited, the undersigned has passed the following orders:-


The Judicial and Administrative work in the Subordinate Courts of Srikakulam district unit is hereby restricted, confining only to extremely urgent matters with immediate effect **till 1st April, 2020**.

As per Notification of the Hon'ble High Court of Andhra Pradesh, with a direction to the Principal District Judge to make the following necessary in-charge arrangements of Subordinate Courts in the Srikakulam District unit i.e, District Judges, Senior Civil Judges and Junior Civil Judges in both civil and criminal matters for taking up extremely urgent matters on rotation basis for dealing with civil cases, remand, bails etc. and matters relating to fresh arrests in the District Head-quarters that the **functioning dates as noted hereunder:-**

S.No	Name of the Officer and Designation of the sitting court	In-charge of functioning Courts	Date of sitting of the court
1.	Smt.M.Babitha, Principal District Judge, Srikakulam	All the Additional District & Sessions Courts in the Srikakulam District Head-quarters.	27.03.2020
2.	Sri V.S.Anjaneyamurthy, I Additional District Judge, Srikakulam.	Principal District Judge's Court and other Additional District & Sessions Judges Courts in the Srikakulam District Headquarters.	30.03.2020
3.	Smt.P.Annapurna, Judge, Family Court-cum-III ADJ, Srikakulam.	Principal District Judge's Court and other Additional District & Sessions Judges Courts in the Srikakulam District Headquarters	01.04.2020
4.	Sri P.V.S.Prasada Rao, Principal Senior Civil Judge, Srikakulam.	All the Senior Civil Judges Courts including District	27.03.2020

5.	Sri Ch.Vivek Anand Srinivas, Addl.Senior Civil Judge, Srikakulam.	All the Senior Civil Judges Courts including District Legal Services Authority, Srikakulam in the Srikakulam District Head quarters	30.03.2020
6.	Sri K.Jayalaxmi, Secretary, District Legal Services Authority, Srikakulam.	All the Senior Civil Judges Courts in the Srikakulam District Headquarters.	01.04.2020
7	Smt.R.Shanthisree, Principal Junior Civil Judge, Srikakulam.	All the Junior Civil Judges in the Srikakulam district Headquarters.	27.03.2020
8.	Sri G.Lenion Babu, JMFC, Spl.Mobile Court, Srikakulam.	All the Junior Civil Judges in the Srikakulam district Headquarters	30.03.2020
9	Sri J.Kishore Kumar, Spl.JMFC, Proh. & Excise Court, Srikakulam.	All the Junior Civil Judges in the Srikakulam district Headquarters	01.04.2020.

All the Judicial Officers shall maintain the timings for hearing of the extremely urgent matters shall be restricted from 10.30 AM to 2-00 PM on the sitting days.


 Principal District Judge,
 Srikakulam.

NB:

1. All the Judicial Officers and staff members shall be deemed to be on duty and work from home and they shall make themselves available as and when required and keep their mobile phones in switch on mode and shall not leave headquarters during the aforesaid period.
2. All the Judicial Officers in the Srikakulam district unit dealing with the FIRs, Dying Declarations, Judicial remands and etc., shall attend the same even from their respective home Offices.

To:

1. All the Judicial Officers in the Srikakulam district unit are instructed to make necessary in-charge arrangements on rotation basis of the staff members as per guidelines of Notification in ROC.No.192/SO/2020, dated 24.03.2020 of the Hon'ble High Court of Andhra Pradesh.
2. The Collector & District Magistrate, Srikakulam
3. The Superintendent of Police, Srikakulam.
4. The President, Bar Association, District Head quarters.